

**Compensation in the Event of Death  
and Loss to the Victims of  
Communal Riots**

3614. SHRI VIJAY KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have any plan to increase the compensation to be given in the event of death and loss to the victims of communal riots ;

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR NIHAR RANJAN LASKAR): (a) and (b) Financial assistance is provided by the State Government concerned depending on the nature of each case.

**“Schemes to safeguard the environment  
of Kashmir Valley”**

3615. SHRI ABDUL RASHID KABULI : Will the PRIME MINISTER be pleased to state which Centre sponsored schemes have been or being taken up to safeguard the environment of Kashmir valley to save it from any pollution and other hazards in order to make it more ideal place for tourists from all over the world ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH) : The Dachigam National Park and Wildlife Sanctuaries of Overa, Ramnagar, Mansar, Nandini and Hokersre are covered under the centrally sponsored scheme for Development of

National Parks and Sanctuaries. The Centre has also funded a number of projects for research studies relating to pollution control in the Dal Lake and other high altitude water bodies as also eco-development camps involving university students.

**Minimum Wage of Steel Workers**

3616. SHRI A.K. ROY : Will the Minister of STEEL AND MINES be pleased to state :

(a) the minimum wage of steel workers and the price index for the last two plan periods with year-wise break-up ;

(b) real wage of steel workers (lowest category) keeping 1960 as 100 till 1 October, 1983;

(c) increase in the price of steel for the same period with the year-wise break-up ;

(d) percentage of the wage in the price of steel ; and

(e) whether the increase in the real wage of the steel workers, is less as compared with that of the coal workers and the price of steel; if so, facts in details ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Information is contained in the statement.

(c) to (e) Information is being compiled and will be laid on the Table of the House.

**Statement**

*Minimum wage of Steel Workers during 1 69 to 1983.*

Year	All India Consumer Price Index for INDUSTRIAL WORKERS Base 1960=100	Minimum Wage Rs.	Real Wage Keeping Base 1960=100
1	2	3	4
1960	100	75	75
1961	104	75	72.10
1962	107	75	70.10
		95 (Revised w.e.f. 1.7.1962)	88.80